

**GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA  
UNSTARRED QUESTION NO. 2907  
ANSWERED ON 10/03/2026**

**BENEFICIARIES UNDER NSAP**

**2907. Shri Jaswantsinh Sumanbhai Bhabhor:**

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) the number of beneficiaries under various sub-schemes of the National Social Assistance Programme (NSAP) in the Dahod Lok Sabha constituency as on January 2026;**
- (b) whether the eligible beneficiaries are being identified satisfactorily at the Gram Panchayat level in the Dahod Lok Sabha Constituency, if so, the details thereof;**
- (c) whether there is any proposal to increase the pension amount or expand coverage in the Dahod Lok Sabha Constituency, if so, the details thereof;**
- (d) whether the Dahod Lok Sabha constituency has been included in the initial phase of the VB G-RAM G scheme, if so, the details thereof;**
- (e) whether any pilot evaluation has been conducted in the Dahod Lok Sabha constituency during the transition from MGNREGA to VB G-RAM G, if so, the details thereof; and**
- (f) whether it has been ensured that workers in the Dahod Lok Sabha constituency receive their wages on time during the said transition period, if so, the details thereof?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT  
(SHRI KAMLESH PASWAN)**

**(a): National Social Assistance Programme (NSAP) caters to 3.09 crore BPL beneficiaries with scheme-wise ceiling/ cap on the number of beneficiaries for each State/UT across the country, including Dahod Lok Sabha Constituency. The Ministry releases funds to the States/ UTs and the States/ UTs further release funds to the**

**beneficiaries. Scheme-wise and State-wise ceiling of number of beneficiaries is given at Annexure.**

**(b): Under NSAP, the identification of eligible beneficiaries is carried out by Gram Panchayats and Municipalities in accordance with the scheme guidelines. Local bodies play a central role in proactively identifying eligible persons. Applications are verified by designated State/UT authorities with reference to eligibility criteria, and the list of applicants is discussed in the Gram Sabha/ Ward Sabha before sanction by the competent authority.**

**(c): At present, there is no proposal under consideration to revise the coverage/rate of assistance under NSAP.**

**(d): The VB-G RAM G Act, 2025 has been enacted. The Act is yet to commence. Upon commencement, the provisions of the Act will be applicable to all rural areas across all States and UTs including Dahod Lok Sabha constituency.**

**(e): As the VB-G RAM G Act, 2025 is yet to commence, the question of evaluation study for transition from the MGNREGS to VB-G RAM G does not arise as yet.**

**(f): As the VB-G RAM G Act, 2025 is yet to commence, the MGNREGS continues to be implemented across the country, including in the Dahod Lok Sabha constituency. Further, the Government is in the process of preparing the necessary rules and transitional provisions to ensure a smooth transition, without disruption of wage payments or employment opportunities to eligible workers.**

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**Annexure**

**Annexure referred to in part (a) of Lok Sabha Unstarred Question No. 2907 to be answered on 10.03.2026 regarding “Beneficiaries under NSAP”**

**Scheme-wise and State-wise ceiling of number of beneficiaries under NSAP**

S.No.	States/UTs	IGNOAPS	IGNWPS	IGNDPS	NFBS	Annapurna
1	Andhra Pradesh	663736	246832	24412	10906	54354
2	Bihar	3157256	635091	127100	35859	166600
3	Chhattisgarh	644429	203628	32085	12801	24196
4	Goa	7308	5886	466	225	420
5	Gujarat	620548	276078	20327	10695	35377
6	Haryana	259865	70808	16583	4154	
7	Himachal Pradesh	93178	21974	853	684	2644
8	Jharkhand	985094	266077	26349	14148	54939
9	Karnataka	899422	452027	44825	18312	
10	Kerala	458813	368358	19285	4358	36904
11	Madhya Pradesh	1575079	546920	101470	30826	
12	Maharashtra	1122920	80725	9322	34987	108000
13	Odisha	1418631	525045	90283	24697	64800
14	Punjab	112955	19294	5982	2673	
15	Rajasthan	823972	315048	30513	12347	47500
16	Tamil Nadu	1282504	574258	64096	18445	66388
17	Telangana	480315	180720	20578	7794	38846
18	Uttar Pradesh	4722613	1025236	85773	73075	
19	Uttarakhand	204557	23898	2880	4808	
20	West Bengal	1281159	726172	59941	21553	65068
21	Arunachal Pradesh	5893	288	112	346	1840
22	Assam	695997	119955	34579	8524	25308
23	Manipur	55891	7075	1005	669	3320
24	Meghalaya	55734	8024	1558	781	3580
25	Mizoram	24524	2278	722	197	1000
26	Nagaland	45941	3827	1011	535	2600
27	Sikkim	16928	1469	457	175	960
28	Tripura	135232	17537	2131	984	5740
29	A&N Islands	585	3	2	86	560
30	Chandigarh	2378	2486	100	80	440
31	D&N Haveli and D&D	8754	2109	310	119	358
32	NCT Delhi	113824	36361	4635	2270	8040
33	J&K	130298	7631	2465	323	10220
34	Ladakh	6486	443	219	112	7260
35	Lakshadweep	155	87	51	9	60
36	Puducherry	17713	9821	1271	283	1580
<b>GRAND TOTAL</b>		<b>22130687</b>	<b>6783469</b>	<b>833751</b>	<b>358840</b>	<b>831642</b>

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